

MINISTRY OF HOME AFFAIRS (SYED SIBTE RAZI): (a) to (e) The available reports indicate that some fundamentalist groups are functioning in Assam with support from across the border. Pak ISI operatives based in Bangladesh are aiding and abetting terrorist and fundamentalist forces in the North-East.

The Government is aware of the situation and the same is under constant watch and close review. The security forces have been duly sensitized. Our security concerns have been conveyed to the Government of Bangladesh. An institutional mechanism has also been put in place with Bangladesh to discuss various issues in this regard on an on going basis.

Telephone Adalats

706. SHRI RAHASBIHARI BARIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone adalats organised in Delhi are working well in the settlement of the problems of the consumer;

(b) if so, the duration after which these adalats are being held;

(c) whether Government propose to hold these adalats in every city and district headquarters and also to increase the frequency of holding such adalats; and

(d) if so, the steps taken or being taken by Government in that direction?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) Telephone adalats are held once in every three months.

(c) and (d) Telephone Adalats are held in all Telephone Districts in States once every three months. There is no proposal to increase the frequency of holding such adalats at present.

Rubberising of Roads

707. SHRI JOY NADUKKARA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any research is going on for rubberising roads;

(b) if so, the details in this regard;

(c) whether Government are aware that a few kilometers of MC road at Vempayam near Thiruvananthapuram in Kerala was rubberised years back and new roads were rubberised recently if so, the details thereof; and

(d) whether Government would take steps to rubberise certain portion of National Highways on experimental basis and rubberise all roads; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) and (b) Yes, Sir. A research scheme was sanctioned in March, 1993, for Rs. 7.46 lakhs for laying three experimental stretches on Kanpur-Varanasi Section of NH-2, near Allahabad, using rubber as a modifier. The work was completed in March, 1995 and the performance study is in progress.

(c) As regards the MC Road in Kerala, the same is not a National Highway, and hence the responsibility for development lies with the State Government.

(d) After the completion of the above performance study and finalisation of specifications, the Ministry could consider the same for suitable adoption on National Highways.

Non-payment of ex-gratia payment to the migrated Refugees

708. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the refugees who migrated to Jammu and Kashmir from West Pakistan have been promised by the Central Government ex-gratia grant of at least Rs. 12,000/per family for rehabilitation;

(b) whether in spite of numerous representations neither the Central Government nor the State Government have fulfilled their promise of giving the aforesaid grant to such persons;

(c) what are the reasons for the long delay; and

(d) the reasons for which it is not possible for Government to grant the long standing